

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. 330 of 1996.

Monday this the 25th day of March, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN.  
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S.K.S. Raghav,  
Junior Telecom Officer,  
Planning Section,  
Office of the General Manager,  
Telecom, Kannur, residing at  
A-170, Street No.4, Kabir Nagar,  
East Babarpur, Delhi-94.

.. Applicant

(By Advocate Shri M.R. Rajendran Nair)

Vs.

1. Director (Maintenance),  
Northern Telecom Region,  
Kidwai Bhavan, New Delhi.
2. Chief General Manager, Telecom,  
Northern Telecom Region,  
Kidwai Bhavan, New Delhi.
3. Superintendent,  
Central Bureau of Investigation,  
Anti Corruption Branch, New Delhi.
4. Member (P), Telecom Service Board,  
Sanchal Bhavan, New Delhi.
5. Union of India represented by  
Secretary to Government,  
Ministry of Communication,  
New Delhi.

.. Respondents

(By Advocate Shri James Kurien, ACGSC)

The application having been heard on 25th March, 1996,  
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant was transferred from Delhi to  
Cannanore as a criminal charge was pending investigation

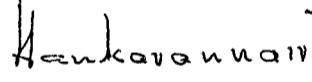
against him in Delhi. It is only on this account that applicant has been transferred. He submits that he can be transferred to a place near to Delhi, yet away from Delhi and not so far as Cannanore. Applicant has made A6 representation before 4th respondent in this behalf. The 4th respondent will consider the representation and pass appropriate orders thereon within two months from today.

2 Standing counsel submits that he will forward a copy of the original application and a copy of this order to 4th respondent for compliance. We record the submission.

3 Original application is disposed of as aforesaid. No costs.

Dated the 25th March, 1996.

  
P V VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A6: True copy of the representation dated 18.1.1995 submitted by applicant to the 4th respondent.

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